

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2063
ANSWERED ON:02.12.2011
BANK PO EXAMINATION
Jakhar Shri Badri Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether some of the candidates have been deprived of taking examination for recruitment of Probationary Officers in banks during the year 2011;
- (b) if so, the number of applicants deprived of taking examination and the reasons therefor;
- (c) whether any steps have taken/ proposed to be taken by the Government in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (d) : After the examinations held in the year 2011-12 by Institute of Banking Personnel Selection (IBPS), representations were received by IBPS from 93 candidates stating that they were not allowed to take the examination. In response, IBPS conducted a supplementary examination, as a one time measure, on 13.11.2011 in which 8,255 candidates appeared. No such cases were reported by State Bank of India in 2011-12.